

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 212

IA-3230/2022

In

IB-3158(ND)/2019

IN THE MATTER OF:

B D H Dycchem Pvt. Ltd.

Vs.

M/s Paramount Impex Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Aman Thukral & Himanshu Harbola,
Mr. Rohit Rajaliwal, Advocates

For the Respondent

: Adv. Rakesh Kumar, Adv. Preeti Kashyap,
Adv. Ankit Sharma and Adv. Kunal Surhatia

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.05.2023**.

Sd/-
(Court Officer)